

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13-03-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/185/2020
PETITION NUMBER : IBA/316/2019
NAME OF THE PETITIONER(S) : MUTHIAH THEVAR RAJAPANDIAN (RP)
(UNIQUE ROOF PVT LTD)
NAME OF THE RESPONDENT(S) : R-ONE TRADE LINK
UNDER SECTION : SEC 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) MUTHIAH THEVAR
RAJAPANDIAN

IAA



ORDER

Ld. RP is present in person and represents that this Application has been filed in relation to the amount due from the Respondent to the Corporate Debtor which is now under the CIRP. The Ld. RP also represents that the advance copy of the Application has been duly sent to the Respondent and relies upon the dispatch proof annexed along with the Application. Despite service of the Application, none is present for the Respondent.

In the circumstance, the Ld. RP is directed to produce the postal tracking report and dispatch proof and he is also directed to send one more notice through this Tribunal within one week from today. Post this matter on **08.04.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)